COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 53 OF 2018 & IA NO. 585 OF 2018

Dated: 22nd May, 2018

In the matter of

IND Barath Energy (Utkal) LimitedAppellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. Hence, list the matter on **04.07.2018**.

PA / Court Master